

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Court-wise distribution of Law Officers in Jammu Wing of High Court of Jammu and Kashmir and Ladakh.

Government Order No: 9978 -JK (LD) of 2025.
Dated. 14 -08-2025.

In order to have proper and effective representation of cases, and in supersession of all the previous orders issued regarding allocation of Courts to Law Officers from time to time, the Court wise allocation among the Law Officers before the Hon'ble High Court of Jammu and Kashmir and Ladakh at Jammu is hereby ordered as under:

S. No.	Name of the Law Officer with designation Shri	Bench No.
1.	Dewakar Sharma Deputy Advocate General	Court No. 11
2.	Pawan Dev Singh Deputy Advocate General	Court No. 5
3.	Vishal Bharti Deputy Advocate General	Court No. 2
4.	Sunil Malhotra Government Advocate.	Court No. 1
5.	Eishaan Dadhichi Government Advocate	Court No. 12
6.	Sumeet Bhatia Government Advocate	Court No. 6
7.	Adarsh Bhagat Government Advocate.	Court No. 8

The aforesaid Law officers shall attend the proceedings and provide all the requisite assistance and ensure that the cases of Government do not remain unrepresented.

The aforesaid allocation is temporary arrangement and is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

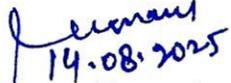
By order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated. 14-08-2025.

No: Law-Jud/153/2021-10

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
3. All Principal Secretaries to Government.
4. Director General of Police, J&K, Srinagar.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
7. All Commissioner/Secretaries to Government.
8. Chief Electoral Officer, J&K, Srinagar.
9. Divisional Commissioner Jammu.
11. Registrar General, High Court of Jammu and Kashmir and Ladakh.
12. All concerned Law Officers.
12. Director Information, J&K, Srinagar.
13. Director Archives, Archaeology and Museums, J&K, Srinagar.
14. Director Litigation Jammu.
15. All Officers of the Department of Law, Justice and Parliamentary Affairs.
16. Private Secretary to Chief Secretary for information of the Chief Secretary.
17. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
18. Private Secretary to Chairman, Fixation and Regulation of Fee of Private Schools Srinagar.
19. I/C Website Section, Department of Law, Justice and Parliamentary Affairs
20. Government Order File.
21. Concerned File.


14.08.2025
(Binny Kumar)

Assistant Legal Remembrancer